Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 87 of 2012 &
I.A. No. 176 of 2012

Dated : 21st August, 2013

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Uttar Pradesh Power Corporation Ltd. .... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. .... Respondent (s)

Counsel for the Appellant (s): **Mr. Pradeep Misra,**
Mr. Daleep Kr. Dhyani &
Mr. Suraj Singh

Counsel for the Respondent(s): **Mr. Manu Seshadri for R-1**
Mr. Saurabh Mishra for R16 – R 19
Mr. S. Vallinayagam for R-43
Mr. R.B. Sharma for R-5, R-8 & R-28

ORDER

Respondent nos. 5, 8 and 28 have filed their respective reply.

Mr. Manu Seshadri, learned counsel for the respondent no.1 and Mr. Saurabh Mishra, learned counsel for the respondent nos. 16-19 seek some time to file their respective reply. They are directed to file their reply latest by 4th September, 2013 after serving copy thereof on the other side.

Post the matter for hearing on **18th September, 2013.**

In the meantime, appellant is at liberty to file rejoinder, if any.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

rkt